

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 139/2017 in C.P. No. 11/73(4)/NCLT/AHM/2017**

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017**

Name of the Company: Neesa Leisure Ltd.  
V/s.  
Anees Ahmed

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------------------------	-------------	----------------	-----------

1.	ASHOK SACHDEVA	A-R		
2.	Ravish Bhatt	Adv	Res / Appl.	


**ORDER**

Learned Advocate Mr. Ravish Bhatt present for Applicant/ Original Respondent.  
Authorised Representative Mr. Ashok Sachdeva present for Respondent/ Original Petitioner.

Notice is given to Original petitioner.

Original Petitioner shall file reply within two weeks serving a copy in advance to the Original Respondent.

List the matter on 25.07.2017

  
**BIKKI RAVEENDRA BABU**  
MEMBER JUDICIAL

Dated this the 26th day of May, 2017.